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**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P No. 1251/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Reliance Commercial Finance Ltd.
V/s.
M.S Raitech Consultants Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Nishant Rana i/b. Virdhi partners	For the Petitioners	<u>NP</u>
	Rohan Nirupay i/b Anureg mishra	For Respondents	<u>DR</u>

ORDER

CP No.1251 / I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Respondent present.

For the parties have reported that settlement talks are in progress, at their request, list this matter on 7.11.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)